

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 109
IA No. 114/JPR/2022
Ivn. P. No. 03/JPR/2022
CP No. (IB)- 61/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016**

In the matter of:

Vishakha Agarwal

...Applicant

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	: Prateek Kedawat, Adv.
For the RP	: Nitesh Shrivastava, Adv. Pratibha Khandelwal, RP
For the UBI	: Naresh Kumar Sejvani, Adv.
For the BoB	: Rajat Kumar Jat, proxy counsel

ORDER

List this matter before the regular bench on 01.12.2023.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(Dr. P.S.N. Prasad)
Judicial Member

November 10, 2023